NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/141/2016

NAME OF THE PETITIONER(S)

: T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S)

: M/s. Ponny Retail's Private Ltd and 2 others

UNDER SECTION

: 397/398, 402, 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 S. Anansh

2. Sarath baby by VK. Rayasekar

3. N. Roja Sekar for M/3 Arshalo Virhuamoth

Coursel for Petitioner

ORDER

Counsel for Petitioner present and prayed for time for making submission. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)